

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2014

Dated: 17th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Western Electricity Supply Co. of Orissa Ltd. Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Malvika Prasad

Counsel for the Respondent (s) : Mr. Prashanto Chandra Sen
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshu Andley for R.2

ORDER

Learned counsel for the Appellant seeks further time to obtain instructions.

Several adjournments have already been granted. As a last chance time is granted and the matter is adjourned to **11.12.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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